

F. No. J-11017/1/2018-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 28<sup>th</sup> July, 2021

**ORDER**

In supersession of this Department's earlier Order No. J-11017/1/2018-Judicial dated 02.08.2018 regarding empanelment of Shri Rajat Gupta, Advocate as Central Government Counsel for Armed Forces Tribunal, Srinagar Regional Bench (J&K), the President is pleased to **up-grade** the panel of Shri Rajat Gupta, Advocate from Central Government Counsel to Senior Panel Counsel for conducting litigation of Army, Navy & Air Force before the Armed Forces Tribunal, Srinagar Regional Bench (J&K), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-


**Armed Forces Tribunal, Srinagar Regional Bench (J&K)**

**Senior Panel Counsel**

Name (Shri)	Contact Details	Enrollment No.
Rajat Gupta	H. No. 51/9, Trikuta Nagar, Jammu. Mob: 9419183041 Email: rajat.adv@hotmail.com	53/2009

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.

  
(R. S. Verma)  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar.
3. Shri Vishal Sharma, Asst. SGI, J & K High Court at Jammu.
4. The Registrar, Armed Forces Tribunal, Srinagar Regional Bench (J&K), P-6, 1 to 4, Majors Quarters, Station Headquarters Sanjuwan, Srinagar-180001.
5. Shri Rajat Gupta, Senior Panel Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
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